OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE SOUTH DISTRICT: SAKET COURTS COMPLEX **NEW DELHI**

<u>ORDER</u>

With the approval of the Learned Principal District & Sessions Judge, South District, the following transfer and posting is hereby made with immediate effect:-

S. No	Name of the Official	From	To
1	Ms. Madhuri Pokhriyal (EC: 74637734)	PA in the court of Ms. Rajat Goyal, Ld. JSCC-ASCJ-cum-GJ, South District, Saket Courts Complex, New Delhi	Kumar Singh, SCJ-cum-RC, South
2	Ms. Rashi (EC: 88825870)	PA in the court of Sh. Santosh Kumar Singh, SCJ-cum-RC, South District, Saket Courts Complex, New Delhi	PA in the court of Ms. Rajat Goyal, Ld. JSCC-ASCJ-cum-GJ, South District, Saket Courts Complex, New Delhi

Non-compliance of transfer order or immediately proceeding on leave shall be considered deliberate Note:insubordination and disciplinary action shall be taken against the erring official(s).

> Kumar Garg) Officer-In-Charge (Admn.I) PO-MACT, South District, Saket Courts Complex

New Delhi

No. Admn.I/P&T/SD/Saket/2022/

Dated, New Delhi the 2219 2022

Copy forwarded for information and necessary action to:

- 1. The Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
- PS to Ld. Principal District & Sessions Judge, South District, Saket Courts Complex, New Delhi.
- 3. The Ld. Presiding Officers/ Officers-in-Charge, concerned.
- 4. The Drawing and Disbursing Officer, South District, Saket Courts Complex, New Delhi
- 5. The Officer-In-Charge, Computer Branch, South district, Saket Courts Complex, New Delhi
- 6. The A.O. (Judicial), Administration, (HQs), Tis Hazari Courts, Delhi.

 Website Committee, HQs, Tis Hazari Courts, Delhi

 The PRO, South District, Saket Courts Complex, New Delhi.

 ACR Cell (HQs), Tis Hazari Courts, Delhi

- 10. Official(s) concerned.
- 11. Dealing official, LAYERS seat for uploading on LAYERS.
- 12. Guard File.

Administration Branch-I

South District, Saket Courts Complex

